corresponding Central Civil Services and posts and shall enjoy all the benefits being made applicable to the latter category of employees of Central Government. During the year 1970 it was decided to grant Central scales of pay and allowances including Dearness Pay and other allowances, to the employees of the Government of Pondicherry with effect from 6th March, 1970, vide letter No. F.9/1/70/UTR dated 8th September, 1970 of the Central Ministry of Home Affairs. Presently Pondicherry is under the rule making authority of the President of India.

The Government of India has already implemented the order about the payment of bonus to the Central Government employees. Unfortunately, this benefit, which should have been automatically extended to the employees of the Government of Pondicherry, has not yet been extended to them. The Pondicherry Government employees' legitimate expectations of getting Bonus should be fulfilled by the Centre. The Government of India's bonus order should be extended to the Union Territory of Pondicherry which is under the President's rule now and the Government employees be enabled to get bonus.

(iii) Need to constitute a National Council for Development of Scientific Outlook in the Country

श्री बी० डी० सिंह (फूलपुर) : सभापति महोदय, आज देश जिन समस्याओं से अधिक आक्रान्त है, उनको जटिलता के लिए उत्तरदायी कारणों में वैज्ञानिक मनोवृत्ति का अभाव प्रमुख कारण रहा है। 35 साल की आजादी के बाद भी हम देश में वैज्ञानिक मनोवृत्ति को विकसित एवं सशक्त करने में पूर्णतया असफल रहे हैं या हमने कोई सुनियोजित प्रयास ही नहीं किया। परिणामस्वरूप आज समाज में पाखंडी प्रवृत्तियों, अंधविश्वासों एवं चमत्कारी मान्यताओं का बोलबाला है। देश के न केवल करोड़ों अशिक्षित श्रमशील नागरिकों का ही धर्म के नाम पर अंधविश्वासों, दकियानूसी विचारों एवं पाखंडी प्रवृत्तियों द्वारा शोषण हो रहा है, वरन् शिक्षित लोग भी उन जंजालों से मुक्ति नहीं पा रहे हैं। आज भी देश में देवी-देवताओं को प्रसन्न करने के लिए नर बलि तक दी जा रही है तथा भोली-भाली बालिकाओं को देवदासियों की नारकीय यातनायें सहने के लिए बाध्य किया जा रहा है। विडम्बना तो यह है कि एक अशिक्षित अंधविश्वासी व्यक्ति शिक्षित अंधविश्वासी व्यक्ति एवं एक अशिक्षित सम्प्रदायवादी व्यक्ति शिक्षित साम्प्रदायवादी व्यक्ति बन रहा है। आज का प्रबुद्ध वर्ग भी साम्प्रदायिक निष्ठाओं से ओत-प्रोत है और उनकी सामाजिक एवं राजनीतिक गतिविधियां भी उन्हीं निष्ठाओं से प्रभावित हैं। देश का सामाजिक, आर्थिक एवं सांस्कृतिक कायाकल्प करने के लिए वैज्ञानिक मानसिकता का विकास करना होगा।

अतएव मैं माननीया प्रधानमंत्री से निवेदन करूंगा कि देश में वैज्ञानिक मनोवृत्ति के अभ्युदय एवं विकास के लिए एक राष्ट्रीय परिषद का गठन किया जाए, जिसमें जीवन के प्रत्येक क्षेत्र के ऐसे लोगों का समावेश किया जाए, जो इसके प्रति आस्था रखते हैं। इस प्रकार सुनियोजित एवं व्यावहारिक नीति के आधार पर इस दिशा में अविलम्ब प्रयास प्रारम्भ किया जाये।

(iv) Non-implementing of the assurance given by management of the Cement Factory in Bilaspur (H.P.) regarding employment of local people therein

PROF. NARAIN CHAND PARASHAR (Hamirpur): The sanction of a cement factory by the ACC at Barmana in Bilaspur District of Himachal Pradesh had raised high hopes among the local people regarding employment in the factory and also by the generation of other remunerative activities for gainful employment in the nature of transportation work etc. The people ousted from the site were expected to be rehabilitated properly before the factory went into production. However, the local people are bitterly disappointed as the management has failed to honour and implement the agreement and the assurances given to them by the management through the

Deputy Commissioner, Bilaspur. The local people are also being by-passed in the matter of employment as also in the extension of rehabilitation benefits to the oustees, who are bent upon launching an agitation to get their genuine demands fulfilled.

I, therefore, request the Minister for Industry to intervene immediately to ensure proper relief to the oustees for rehabilitation and also to ensure the local people a due share in recruitment and other related matters like transportation work and the opening of sale agencies for cement produced in the factory within the district.

(v) Need for measures to improve economic condition of weavers

श्री हरिकेश बहादुर (गोरखपुर) : सूत के मूल्यों में अचानक वृद्धि हो जाने के कारण हथकरघा उद्योग के समक्ष भीषण संकट उत्पन्न हो गया है। कुछ व्यापारी इस परिस्थिति का लाभ उठाकर जमाखोरी और मुनाफाखोरी भी आरम्भ कर दिये हैं। इस परिस्थिति को सुधारने में सरकार विफल सिद्ध हुई है। काला बाजारी को रोकने के लिए सरकार को शीघ्र आवश्यक वस्तु अधिनियम के अंतर्गत कार्यवाही करनी चाहिये अन्यथा बुनकरों के समक्ष भुखमरी का संकट उत्पन्न हो जायेगा। आर्थिक संकट के कारण लगभग 25 प्रतिशत बुनकर परिवार पहले से ही कुपोषण के शिकार हो गये हैं। बुनकरों की स्थिति को ठीक करने के लिए यह आवश्यक हो गया है कि सूत और कैमिकल्स को सस्ते मूल्य पर उपलब्ध कराया जाय तथा हथकरघा उद्योग से संबंधित विभिन्न विभागों में बुनकरों के परिवार के शिक्षित नवयुवकों को रोजगार प्रदान किया जाए। इसके साथ ही यह भी सुनिश्चित किया जाना आवश्यक है कि पावरलूम के विस्तार से हैंडलूम उद्योग को क्षति न पहुंचने पाये। सूत की समस्या को दूर करने के लिए क्षेत्रीय स्पीनिंग मिल्स के द्वारा क्षेत्रीय मांगों को पहले पूरा करने की व्यवस्था सरकार को करनी चाहिये। बुनकरों द्वारा तैयार किये गये कपड़ों के निर्यात की व्यवस्था करने से बुनकरों की आर्थिक स्थिति में पर्याप्त सुधार हो सकता है।

(vi) Need to fill-up vacant posts of judges in the Calcutta High Court promptly

SHRIMATI GEETA MUKHERJEE (Panskura) : One third of the posts of the Calcutta High Court judges are vacant for quite some time. It is causing serious difficulties in disposing of the large number of cases pending before the Calcutta High Court.

The Minister for Law of the West Bengal Government has sent repeated requests to the Central Minister of Law, Justice and Company Affairs for filling up the said posts.

Despite that no action has so far been taken by the Ministry concerned for appointing the judges.

I request the Minister of Law, Justice and Company Affairs to take prompt steps so that these posts may be filled up without delay.

(vii) Need for rehabilitating and financially assisting displaced families of villages in Kolhapur Taluk in Mehboobnagar (A.P.)

SHRI ANANTHA RAMULU MALLU (Nagarkurnool) : I draw your attention to the sad plight of thousands of families in 20 villages of Kollapur Taluk in Mehboobnagar District of Andhra Pradesh who were uprooted and displaced following the decision of the authorities to start work on Sri Sailem Project. The Project will go a long way in changing the economic condition of the State and has been started keeping in view the larger interest of the State. While emphasising the importance of the project, one cannot afford to ignore the difficulties of the people who had to vacate their houses and hundreds of acres of cultivable land to facilitate the completion of the project. This was also the stipulation of the Government that the persons affected as a result of the initiation of the project will be suitably compensated and all efforts would be made to find alternative sites for their accommodation and alternative sources for their livelihood. In fact, steps were expeditiously taken to release sufficient funds for acquiring land